

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3247
ANSWERED ON:24.08.2006
REHABILITATION PLAN FOR SNAKER CHARMERS
Bishnoi Shri Kuldeep

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has chalked out any rehabilitation plan for the snaker charmers and their families who have lost their livelihood due to strict enforcement of Wildlife Act and are on the brink of starvation;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the fresh steps taken by the Government to provide alternative means of livelihood to these people?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) No Sir.

(c) & (d) No proposals for the rehabilitation of snake charmers and their families affected due to strict enforcement of wildlife Act, have been received from the State Governments.